

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

15

C.S.A. No. 1061/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: M/s. Astarc Management Services Pvt. Ltd. & 2 Ors.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	<i>M. K. Shrawat</i>	<i>Judge</i>	<i>[Signature]</i>

[Large diagonal line]

ORDER

CSA 1061/230-232/NCLT/MB/MAH/2017

Company Application is allowed, vide separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)